

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 36 /Admin. (Services)/2018 Dated: Allahabad: January 12, 2018

Subject: Regarding “Training programme on use of Video Conferencing facilities” at JTRI, UP, Lucknow.

Sir,

With reference to your letter No. Video Conf. Trg/JTRI/2018-87 dated 10.01.2018 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to approve the schedule and syllabus (at Annexure-A) of **“Training Programme on use of Video Conferencing Facilities” for Nodal Officers (Computer) of each district scheduled on 22.01.2018 to 23.01.2018 at JTRI, UP, Lucknow** and to nominate *all the Nodal Officers (Computer) (Judicial Officers) of each district* for the said training at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that Court has also been pleased to nominate *Smt. Alpana Shukla, Chief Judicial Magistrate, Mathura; Sri Pran Vijay Singh, Chief Judicial Magistrate, Moradabad; Sri Rajiv Maheshwaram, Chief Judicial Magistrate, Fatehpur and Sri Ram Karan Yadav, Civil Judge (Senior Division), Ghaziabad* for imparting training to the aforesaid Nodal Officers **on 22.01.2018 to 23.01.2018 at JTRI, UP, Lucknow.**

Encl. As above

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 36 (i)/Admin. (Services)/2018 dated: January 12, 2018

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to inform the officers concerned accordingly.
3. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

Proposed Syllabus of Training on use of Video Conferencing facilities

Sl. No.	Topics
1	Opening of the course
2	Live Demo of VC System
3	TECHNICAL SESSION – 1 Brief on the road travelled E-Committee Technical aspects in VC
4	TECHNICAL SESSION – 2 (Panel Discussion) 1. Introduction to the E-courts Project and V-C system. 2. Connecting the courts and the prisons. 3. How E-courts Project has benefitted the Criminal Justice System. 4. Police’s experience with the VC system 5. Courts’ experience with the VC system
5	Hands On Training
6	Sharing of Best Practices
7	TECHNICAL SESSION – 3 Introduction of Technology: Managing Organizational Change
8	Hands on Training: Mock Video Conferencing – Simulating Remand procedures and Witness Examination (in three Syndicate groups)
9	Presentation by Syndicate Groups
10	Legal provisions and Judgments in the context of using VC between Courts and Prisons
11	Future of technological integration of Criminal Justice System (ICJS)
12	Feed Back and Valedictory Session